

Long Term Fiscal Policy

2859. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have decided to formulate a long-term fiscal policy; and

(b) if so, its salient features ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) The policy is likely to be announced in the current session of parliament.

[*Translation*]

Decline in Demand of Indian Tea Abroad

2860. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of COMMERCE be pleased to state :

(a) the reasons for decline in export of tea for India for the last three years;

(b) the names of countries to whom India exported tea during the last three years;

(c) the reasons for decline in demand of Indian tea in these countries;

(d) whether it is a fact that the production in old tea gardens is declining day by day and quality is also deteriorating; and

(e) whether Government propose to give special assistance to new tea planters to enable them to cope with the national and international trade ?

THE MINISTER OF STATE OF THE MINISTRY TEXTILES OF (SHRI KHURSHID ALAM KHAN) : (a) to (c). Export of tea from India during the past three years have been as under :

Year	(Qty. M. kgs.)	
	Qty.	Value (Rs. crores)
1982	189.9	355.55
1983	208.5	516.82
1984	214.70	744.92

Main countries to which tea from India is exported are USSR, U. K., West Germany, Iran, Poland, Iraq and A.R.E.

(d) Productivity of tea gardens in India has increased from 1420 kg/hect, in 1982 to approximately 1600 kg/hect. in 1984.

(e) Tea Board is operating a number of loan and subsidy schemes and large concessions have also been given to encourage productivity and area under tea.

[*English*]

Special Bonds to Flush Out Black Money

2861. SHRI ANAND SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Government have rejected the proposal contained in the recent report on black money for floating of special bonds to flush out black money; and

(b) if so, on what grounds ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) There is a need for flushing out black money and getting it into the main stream, but this cannot be achieved by any scheme by whatever name called, which puts the dishonest tax-payer in a better position than the honest tax-payer. It has otherwise been made clear that people declaring higher income in their current returns will not be questioned simply for showing lower income in the earlier years.

[*Translation*]

Closure of Branches of Lakshmi Commercial Bank in Almora District (Uttar Pradesh)

2862. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) the total number of branches of Lakshmi Commercial Bank in Almora District of Uttar Pradesh which have since been closed;

(b) whether his Ministry is considering for opening of branches of other nationalised banks at those places; and

(c) if so, the time by which these branches are likely to be opened ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Canara Bank, with whom the Lakshmi Commercial Bank has been amalgamated with effect from August 24, 1985 has reported that it has not closed any branch of the erstwhile Lakshmi Commercial Bank in Almora District of Uttar Pradesh.

(b) and (c). Do not arise.

[English]

Evasion of Custom Duty by Under Invoicing Value of Goods

2863. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of FINANCE be pleased to state :

(a) whether some cases of evasion of customs duty by under-invoicing value of goods imported by some companies and cases of some companies acquiring foreign exchange without requisite permission of the Reserve Bank of India have recently been detected by Government;

(b) if so, the details of such cases detected during the last two years; and

(c) the steps taken/proposed in such cases ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Man Power Requirement in SAIL

2864. DR. SUDHIR ROY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the management of SAIL refused to honour the commitment relating to manpower requirement given in tripartite

agreements signed with the Union in the Alloy Steels Plant at Durgapur; and

(b) whether the SAIL management's decision has given rise to severe labour unrest in Alloy Steels Plant which had record of 98 per cent utilisation of its productive capacity ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) No, Sir.

(b) Discussions were held with the Unions on the implementation of expansion phase of the plant by re-deployment of existing manpower. The INTUC supported the management's re-deployment plan while other unions, opposed it. This resulted in disruption of production from 3-10-1985 to 29-10-1985. Following discussions between the Unions an understanding was arrived at on 29-10-1985 that the work at Alloy Steels Plant would start at 6 A.M. on 30-10-1985. It was agreed between the management and the representatives of the Unions that specific problems, if any, arising out of re-deployment would be sorted out through discussions in joint meetings.

Losses in N. T. C. (WBABO).

2865. DR. V. VENKATESH : Will the Minister of TEXTILES be pleased to state :

(a) whether the management of the National Textile Corporation (WBABO) Ltd., Calcutta has not only been incurring cash losses at the rate of 2.5 crores of rupees per month, more or less, during the year 1985 but has also increased the inventory and manufactured stock substantially;

(b) if so, the details thereof and reasons for failure to clear the products within a given period; and

(c) the steps proposed to be taken to streamline the working of the subsidiary to check losses and put it on a sound footing ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). No, Sir. During the period April-September, 1985 the mills under NTC